GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:6551 ANSWERED ON:06.05.2015 CONSTRUCTION CESS Chaudhary Shri P.P.

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the total tax collected under the head construction cess during each of the last three years;
- (b) the percentage share out of the above spent on welfare of construction labourers/workers during the above period;
- (c) whether there is a huge gap between total construction cess collected and the amount spent on the welfare of labourers;
- (d) if so, the details thereof, State-wise, including Rajasthan and the reasons therefor; and
- (e) the corrective steps taken/being taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

(a) The total tax collected under the head construction cess during each of the last three years, is as under: -

Year Amount 2012-13 Rs. 529,405,247 2013-14 Rs. 593,479,651 2014-15 Rs. 659,125,177

- (b) Deducted amount of Cess is deposited with concerned Labour Office, hence expenditure not made by CPWD.
- (c) to (e) Not applicable in view of reply at (b) above.